

Government of India / भारत सरकार

Ministry of Commerce and Industry / वाणिज्य और उद्योग मंत्रालय Department of Commerce / वाणिज्य विभाग

Directorate General of Foreign Trade / विदेश व्यापार महानिदेशालय Directorate General of Foreign Trade, Delhi / विदेश व्यापार महानिदेशालय, दिल्ली

 $VANIJYA\ BHAWAN,\ AKBAR\ ROAD,NEW\ DELHI\ / वाणिज्य भवन, अकबर रोड, नई दिल्ली$

Email Office: dgft@nic.in , Phone Office: 011-23062777

(DES - V SECTION)

MINUTES OF THE NORMS COMMITTEE- V

MEETING No. NC/5/MEET/Oct/202223/15

Please Note

I. For information of exporters, Norms Committee - V handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC (HS) Chapter 41 to 43, 50 to 67 .Communications in respect of cases/pertaining to NC- V may be sent to email address: nc5.dgft@nic.in

DATED: 23/11/2022

- II. The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars issued from time to time or any other provisions under FTP/HBP for EODC.
- III. Wherever the Committee has fixed Norms, the concerned RA may ensure that AA is issued on the wastages/consumption as ratified by the Committee or as per wastages claimed in the application, whichever is less.

Meeting No. NC/5/MEET/Oct/202223/15 dated 23/11/2022 of Norms Committee - V for the year 2022-23 was held on 23/11/2022 under the Chairmanship of Sh. Jai Pal, Joint DGFT to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2015-20.

The following members were present in the meeting:-

S.No.	Name and Designation of Representatives	Department
1	Manoj Kumar Meena, Deputy Director	Directorate General of Foreign Trade, Delhi
2	Sanjay Kumar,Sr. Secretariate Assistant(SSA)	Directorate General of Foreign Trade, Delhi
3	Kuldeep Singh, Asst. Director-1	O/o DC(MSME)
4	Ram Asrey Lal, Technical Authority	Technical Consultant,DGFT
5	Shaish Kumar, Technical Authority	Technical Consultant,DGFT

Case Details and Decision(s):

Case No.	1 / NC/5/MEET/Oct/202223/15		
Case Status	Case Rejected		
Party Name	VRIJESH NATURAL FIBRE & FABRICS (INDIA) PRIVATE LIMITED		
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 15 and 23/11/2022		
HQ File Number	HQRNORM APPLY 00002391AM23		
RA File Number	NA		
Licence No and Date	NA		

Norms Committee Decision:

The Committee considered the case as per agenda along-with other relevant papers and noted that firm has filed ANF 4B for prior fixation of norms and making yarn to fabric. The committee went through the details submitted in this case and also noted that prior fixation of norms under Special Advance authorization scheme is applicable only for chapter 61 and 62 of ITC (HS). Hence Committee decided to reject the case.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	2 / NC/5/MEET/Oct/202223/15		
Case Status	Case Rejected		
Party Name	VRIJESH NATURAL FIBRE & FABRICS (INDIA) PRIVATE LIMITED		
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 15 and 23/11/2022		
HQ File Number	HQRNORM APPLY 00002408AM23		
RA File Number	NA		
Licence No and Date	0310832755/null		

Norms Committee Decision:

The Committee considered the case as per agenda along-with other relevant papers and noted that firm has filed ANF 4B for prior fixation of norms and making yarn to fabric. The firm has already taken for Adv. Auth No- 0310832755. The committee went through the details submitted in this case and also noted that prior fixation of norms under Special Advance authorization scheme is applicable only for chapter 61 and 62 of ITC (HS). Hence Committee decided to reject the case.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	3 / NC/5/MEET/Oct/202223/15
Case Status	Case Rejected
Party Name	VRIJESH NATURAL FIBRE & FABRICS (INDIA) PRIVATE LIMITED

Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 15 and 23/11/2022		
HQ File Number	HQRNORM APPLY 00002409AM23		
RA File Number	NA		
Licence No and Date	0310835406/null		

The Committee considered the case as per agenda along-with other relevant papers and noted that firm has filed ANF 4B for prior fixation of norms and making yarn to fabric. The firm has already taken for Adv. Auth No- 0310835406. The committee went through the details submitted in this case and also noted that prior fixation of norms under Special Advance authorization scheme is applicable only for chapter 61 and 62 of ITC (HS). Hence Committee decided to reject the case.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	4 / NC/5/MEET/Oct/202223/15		
Case Status	Case Deferred		
Party Name	GRINDWELL NORTON LIMITED		
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 15 and 23/11/2022		
HQ File Number	018405000040AM20		
RA File Number	039404000033 AM20		
Licence No and Date	0310828703/01/05/2019		

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and decided to send a reminder to the firm to furnish the followings:

- 1. Weight of knitted fabric meant for coating in Kgs and the content of both the input yarn in such knitted fabric in kgs.
- 2. The wastage claimed from knitted fabric to coated fabric may also be given in % term of weight basis % term of weight basis.

Case No.	5 / NC/5/MEET/Oct/202223/15
Case Status	Case Rejected
Party Name	VRIJESH NATURAL FIBRE & FABRICS (INDIA) PRIVATE LIMITED
Meeting Number	NC/ 5/ MEET/ Oct/ 202223/ 15 and 23/11/2022

and Date			
HQ File Number	HQRNORM APPLY 00002396AM23		
RA File Number	NA		
Licence No and Date	0310835351/11/03/2020		

The Committee considered the case as per agenda along-with other relevant papers and noted that firm has filed ANF 4B for prior fixation of norms and making yarn to fabric. The firm has already taken for Adv. Auth No- 031083535. The committee went through the details submitted in this case and also noted that prior fixation of norms under Special Advance authorization scheme is applicable only for chapter 61 and 62 of ITC (HS). Hence Committee decided to reject the case.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	6 / NC/5/MEET/Oct/202223/15		
Case Status	Case Approved		
Party Name	AAN CLOTHINGS LLP		
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 15 and 23/11/2022		
HQ File Number	HQRNORM APPLY 00040710AM21		
RA File Number	05AA04017713 AM21		
Licence No and Date	0511000244/17/12/2020		

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to approve the Adhoc norms as applied for.

GSM should be matched in both the import and export items.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	7 / NC/5/MEET/Oct/202223/15		
Case Status	Case Approved		
Party Name	IJAZ LEATHERS PRIVATE LIMITED		
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 15 and 23/11/2022		
HQ File Number	HQRNORM APPLY 00103753AM21		
RA File Number	04AA04008370 AM21		

Licence No and	0411000502/15/03/2021
Date	0411000302/13/03/2021

The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to approve the Adhoc norms as under:

Export item	Qty.	Import item	Qty. Recommended
Sheep FINISHED LEATHER	-	SHEEP WET BLUE SKINS (0.7 to 0.8MM)	359040.15 Sq. Ft

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	8 / NC/5/MEET/Oct/202223/15
Case Status	Case Approved
Party Name	SIMRAN INTERNATIONAL EXPORT (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 15 and 23/11/2022
HQ File Number	HQRNORM APPLY 00147411AM22
RA File Number	05AA04057689 AM22
Licence No and Date	0511003823/26/07/2021

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to approve the Adhoc norms as under:

Export item	Qty.	Import item	Qty. Recommended
LEATHER JACKETS	8500 Nos.	SHEEP FINISHED LEATHER	2.41 Sq. Mtr/Pc
made from sheep finished leather		WADDING 100 PERCENT RECYCLED PET FIBER	Net+2%
		WADDING 60 PERCENT RPET 40 PERCENT PES	Net+2%

		LINING 100 PERCENT VISCOSE GSM 80 plus minus 10 PERCENT to 150 plus minus 10 PERCENT	Net+1%
		NON-WOVEN FUSIBLE INTERLINING 100 PERCENT PES GSM 42 plus minus 10 PERCENT	Net+1%
		WOVEN FUSIBLE INTERLINING 100 PERCENT POLYESTER GSM 45 plus minus 10 PERCENT	Net+1%
LEATHER JACKETS	15600 Nos.	LEATHER WET BLUE	3.08 Sq. Mtr/Pc
Made from wet blue leather.		WADDING 100 PERCENT RECYCLED PET FIBER	Net+2%
		WADDING 60 PERCENT RPET 40 PERCENT PES	Net+2%
		LINING 100 PERCENT VISCOSE GSM 80 plus minus 10 PERCENT to 150 plus minus 10 PERCENT	Net+1%
		NON-WOVEN FUSIBLE INTERLINING 100 PERCENT PES GSM 42 plus minus 10 PERCENT	Net+1%
		WOVEN FUSIBLE INTERLINING 100 PERCENT POLYESTER GSM 45 plus minus 10 PERCENT	Net+1%

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	9 / NC/5/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	GAURAV INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 15 and 23/11/2022
HQ File Number	HQRNORM APPLY 00289272AM22
RA File Number	05AX04000171 AM22
Licence No and Date	0511006995/17/12/2021

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that firm has

submitted improper reply. The committee went through the details submitted in this case and based on recommendation of technical authority; decided ask the firm to furnish the following:

- 1. Personal Hearing with sample.
- 2. Justification for higher consumption than SION for export item-1.
- 3. In ladies kaftan, two fabrics are used. Clarify it with sample.

The case stands deferred for re-listing.

Case No.	10 / NC/5/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 15 and 23/11/2022
HQ File Number	HQRNORM APPLY 00293591AM22
RA File Number	05AX04000190 AM22
Licence No and Date	0511007036/22/12/2021

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that this case has been transferred from NC-7 for fixation of norms. The committee went through the details submitted in this case and decided to defer for further examination.

The case stands deferred for re-listing.

Case No.	11 / NC/5/MEET/Oct/202223/15
Case Status	Case Approved
Party Name	ALPINE APPARELS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 15 and 23/11/2022
HQ File Number	HQRNORM APPLY 00313736AM22
RA File Number	05AX04000527 AM22
Licence No and Date	0511007802/10/01/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to approve the Adhoc norms as under:

Taking cue from G-33, the following norms are recommended:

Export Item: LADIES LEATHER HAND BAGS.

Qty.: 10000.0 Nos.

Import Items:

S. No.	Item Technical Characteristics/Quality etc.	UOM	Technical Characteristics	Qty. Recommended
1	Finished Sheep Leather	SQFT.	Relevant thickness	NET CONTENT + 7.5%% WASTAGE
2	Cotton Fabrics - Dyed/ Bleached/ Washed in various colors with GSM 200 (+/- 10%) & GSM 540 (+/- 10%).Width ranging from 42"-60"	SQM.	GSM 200 + - 10% & GSM 540 + - 10%	NET CONTENT+ 5% WASTAGE
3	Nylon Fabrics -Dyed/ in various colors with GSM 130 (+/- 10%) ranging from 42"-60"	SQM.	GSM 130 + - 10%	NET CONTENT+ 5% WASTAGE
4	Polyester Fabrics - Dyed in various colors with GSM 250 (+/- 10%) & GSM 440 (+/- 10%). Width ranging from 42"-60"	SQM.	GSM 250 + - 10% & GSM 440 + - 10%	NET CONTENT+ 5% WASTAGE
5	PU SYNTHETIC & impregnated coated/ covered or laminated fabric , GSM	SQM.	0.8mm to 1.4 mm	NET CONTENT+ 5% WASTAGE
6	Transparent sheet, made of PVC	SQM.	0.1 mm to 2.00 mm	NET CONTENT + 1% WASTAGE
7	Talin - Plastic sheet in various thickness	SQM.	0.3 mm to 0.9 mm	NET CONTENT + 1% WASTAGE
8	Salpa/Board in various thickness & forms	SQM.	0.2 mm to 1.00 mm	NET CONTENT + 1% WASTAGE

9	Tela Adhesive/ cotton fabric with GSM 50 (+/ 10%) & GSM 180 (+/- 10%)	SQM.	GSM 50 + - 10% & GSM 180 + -10%	NET CONTENT + 1% WASTAGE
10	Micro fiber Sinter etc RUBBERISED TEXTILE FABRIC in various thickness, GSM 200 + 10% to 400 GSM + - 10%	SQM.	GSM 200 + - 10% to GSM 400 + - 10%	NET CONTENT + 1% WASTAGE
11	Antistrappo - Nylon Woven	SQM.	GSM 80 + - 10%	NET CONTENT + 1% WASTAGE
12	Non woven Felt	SQM.	0.5 mm to 1.2 mm	NET CONTENT + 1% WASTAGE
13	Felt in various thickness	SQM.	0.5 mm to 1.2 mm	NET CONTENT + 1% WASTAGE
14	PVC tubular cord	MTRS	0.5 mm to 1.00 mm	NET CONTENT + 1% WASTAGE
15	Cotton cord/String	MTRS	0.3 mm to 2.00 mm	NET CONTENT + 1% WASTAGE
16	Gross grain tape	MTRS	0.9 mm to 2.00 mm	NET CONTENT + 1% WASTAGE
17	metal zippers in various finishes	MTRS	In metal	NET CONTENT + 1% WASTAGE
18	in different teeth sizes	MTRS	# 3 to # 10	NET CONTENT + 1% WASTAGE
19	Zip Pullers	PCS	# 3 to # 10	NET CONTENT + 1% WASTAGE

20	Zip Pullers	PCS	in Metal	NET CONTENT + 1% WASTAGE
21	Zip sliders	PCS	# 3 to # 10	NET CONTENT + 1% WASTAGE
22	Zip stoppers	PCS	# 3 to # 10	NET CONTENT + 1% WASTAGE
23	Metal Chain	PCS	In metal	NET CONTENT + 1% WASTAGE
24	Metal Locks	PCS	In metal	NET CONTENT + 1% WASTAGE
25	Eyelets	PCS	In metal	NET CONTENT + 1% WASTAGE
26	Magnet	PCS	In metal	NET CONTENT + 1% WASTAGE
27	Rings, Buckle, Studs, Dog hooks, under plates, rivets, logo plates & other metal fittings etc.	PCS	In metal	NET CONTENT + 1% WASTAGE
28	Cotton thread of various colors & Thickness	MTRS	In cones	NET CONTENT + 1% WASTAGE
29	Polyester thread of various colors & Thickness	MTRS	In cones	NET CONTENT + 1% WASTAGE
30	Semi waxed thread of various colors	MTRS	In cones	NET CONTENT + 1% WASTAGE
31	Edge ink in various colors - Leather	KGS	leather polish	303.00*

	Polish			
32	Edge coloring chemicals - Leather Polish	KGS	leather polish	308.05*
33	Synthetic / Latex	KGS	water based adhesive	202.00*
34	Foam bag in various sizes	PCS	of foam	As per packaging Policy
35	Cotton bag in various sizes & colors	PCS	of cotton	As per packaging Policy
36	Magnetic cards	PCS	of plastic with barcode	Net to net
37	Envelope	PCS	paper envelopes	Net to net
38	Barcode marking	PCS	Sticker	Net to net
39	Barcode stickers	PCS	Sticker	Net to net
40	Material card	PCS	barcode card	Net to net
41	Hangtag	PCS	paper tags	Net to net
42	Tissue paper with GSM 32 (+/- 10%)	KGS	GSM 32 + - 10%	Net to net

^{*}Subject to 2% FOB value of export combining three together.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	12 / NC/5/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	FARIDA CLASSIC SHOES PRIVATE LIMITED

Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 15 and 23/11/2022
HQ File Number	HQRNORM APPLY 00320909AM22
RA File Number	04AX04000118 AM22
Licence No and Date	0411002409/17/01/2022

The Committee considered the case as per agenda along with other relevant paper and noted firm has submitted their reply. The committee went through the details submitted in this case and decided to defer for further examination.

The case stands deferred for re-listing.

Case No.	13 / NC/5/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	RICHACO EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 15 and 23/11/2022
HQ File Number	HQRNORM APPLY 00334278AM22
RA File Number	05AX04000776 AM22
Licence No and Date	0511008308/28/01/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted firm's representative had appeared for personal hearing on dated 23.112022 and explain their case. The committee heard the case in detail and noted that the representative of the firm was not able to justify the reason of high consumption even with support of sample of the product. Therefore, committee decided to visit the manufacturing unit of the firm to see the higher consumption with manufacturing process of the product.

Case No.	14 / NC/5/MEET/Oct/202223/15
Case Status	Case Approved
Party Name	DELTA SHOES PRIVATE LIMITED
Meeting Number and	NC/ 5/ MEET/ Oct/ 202223/ 15 and 23/11/2022
Date	
HQ File Number	HQRNORM APPLY 00342961AM22
RA File Number	04AX04000192 AM22

Licence No and Date 0411002573/04/02/202
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The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to approve the Adhoc norms as under:

Taking cue from G-9 and G-14, following norms are recommended:

Export item-1: GENTS LEATHER HALF BOOT

Qty.: 51900 pairs

Import items:

S. No.	Description	Specification	Pairs	Qty. Recommended
1	COW FINISH LEATHER	Bovine Upper Leather	41688	1.22 X 41688 = 50859.36 in Sq. Ft.
11	KNITTED LINING	Water Proof Lining Material with 2mm Foam	49320	0.164 X 49320 = 8088.48 in Sq. Mts
12	KNITTED LINING	Water Proof Lining Material with 2mm Foam	2580	0.164 X 2580 = 423.12 in Sq. Mts
2	THERMOPLASTIC TOE PUFF AND COUNTER	Insole Stroble - Water Proof 2nd Layer	51900	0.057 X 51900 = 2958.30 in Sq. Mts
4	NON WOVEN FELT LINING	Insole Stroble - Water Proof	51900	0.038 X 51900 = 1972.20 in Sq. Mts
5	NON WOVEN FELT LINING	Insole Stroble	51900	0.055 X 51900 = 2854.50 in Sq. Mts
3	COTTON LINING	Upper Backer Material	51900	0.128 X 51900 = 6643.20 in Sq. Mts
10	KNITTED LINING	Mesh Lining with Foam (Relevant)	2580	0.238 X 51900 = 12352.20 in Sq. Mts
7	MESH LINING	Mesh Lining with Foam (Relevant)	49320	

8	MESH LINING	Mesh Lining with Foam (Relevant)	51900	
6	PU SYNTHETIC LINING	Non-Woven + Drill Laminated material (Relevant)	51900	
9	MESH LINING	Mesh Lining With Non- Woven	51900	0.219 X 51900 = 11366.10 in Sq. Mts
14	REINFORCEMENT TAPE	Water Proof Seam Tape 22mm	51900	1.300 X 51900 = 67470.00 in Mts
13	REINFORCEMENT TAPE	Polyester Webbing Tape	51900	2.05 X 51900 = 106395.00 in Mts
15	POLYESTER RIBBON	Polyester Webbing Tape (Relevant)	51900	0.68 X 51900 = 35292.00 in Mts
16	PAPER BOX CORRUGATED	Shoe Unit Box	49320	Net to Net in Set
17	SHOE LACE	Polyester Round Lace	51900	Net to Net in Pairs
18	FOOTBED	PU Molded Footbed	51900	Net to Net in Pairs
19	UNITSOLE	Rubber Sole	51900	Net to Net in Pairs
20	RUBBER LOGO	Rubber Brand Logo	51900	Net to Net in Pcs
23	LABEL	Shoe Label	51900	Net to Net in Pcs
24	LABEL	Shoe Unit Box Label	51900	Net to Net in Pcs
21	METAL FITTINGS FOR FOOTWEAR	Metal Buckle	2580	Net to Net in Pcs
22	PLASTIC FITTING	Plastic Buckle	51900	Net +1% in Nos

26 I	METAL FITTINGS FOR FOOTWEAR	Nylon D-Ring	51900	Net +1% in Nos
25	TISSUE PAPER	Stuffing / Wrapping Paper	51900	Net to Net in Nos

Export item-2 : GENTS LEATHER SHOE

Qty. : 8040 pairs

Import items:

S. No.	Description	Specification	Pairs	Qty. Recommended	
27	COW FINISH LEATHER	Bovine Upper Leather	8040	0.863 X 8040 = 6938.52 in Sq. Ft.	
36	KNITTED LINING	Water Proof Lining Material with 2mm Foam	8040	0.158 X 8040 = 1271.45 in Sq. Mts	
28	THERMOPLASTIC TOE PUFF AND COUNTER	Insole Stroble - Water Proof 2nd Layer	8040	0.057 X 8040 = 458.28 in Sq. Mts	
30	NON WOVEN FELT LINING	Insole Stroble - Water Proof	8040	0.038 X 8040 = 305.52 in Sq. Mts	
31	NON WOVEN FELT LINING	Insole Stroble	8040	0.055 X 8040 = 442.20 in Sq. Mts	
29	COTTON LINING	Upper backer Material	8040	0.118 X 8040 = 949.39 in Sq. Mts	
33	MESH LINING	Mesh Lining with Foam (Relevant)	8040	0.1204 X 8040 = 968.06 in	
34	MESH LINING	Mesh Lining with Foam (Relevant)	8040	Sq. Mts	
32	PU SYNTHETIC LINING	Non-Woven + Drill	8040	$0.088 \times 8040 = 706.27 \text{ in Sq.}$	

		Laminated material		Mts
35	MESH LINING	Mesh Lining With Non- Woven	8040	0.202 X 8040 = 1623.05 in Sq. Mts
38	REINFORCEMENT TAPE	Water Proof Seam Tape 22mm	8040	1.255 X 8040 = 10089.60 in Mts
37	REINFORCEMENT TAPE	Polyester Webbing Tape	8040	2.005 X 8040 = 16119.60 in Mts
39	POLYESTER RIBBON	Polyester Webbing Tape	8040	0.644 X 8040 = 5177.28 in Mts
41	SHOE LACE	Polyester Round Lace	8040	Net to Net in Pairs
40	PAPER BOX CORRUGATED	Shoe Unit Box	4416	Net to Net in Set
42	FOOTBED	PU Molded Footbed	8040	Net to Net in Pairs
43	UNITSOLE	Rubber Sole	8040	Net to Net in Pairs
44	RUBBER LOGO	Rubber Brand Logo	8040	Net to Net in Pcs
46	LABEL	Shoe Label	8040	Net to Net in Pcs
47	LABEL	Shoe Unit Box Label	8040	Net to Net in Pcs
45	PLASTIC FITTING	Plastic Buckle	4416	Net +1% in Nos
49	METAL FITTINGS FOR FOOTWEAR	Nylon D-Ring	8040	Net +1% in Nos
48	TISSUE PAPER	Stuffing / Wrapping Paper	8040	Net to Net in Nos

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	15 / NC/5/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	ARISTOCRAFT INTERNATIONAL PVT LTD
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 15 and 23/11/2022
HQ File Number	HQRNORM APPLY 00375412AM22
RA File Number	05AX04001156 AM22
Licence No and Date	0511010679/04/03/2022

The Committee considered the case as per agenda along with other relevant paper and noted firm has submitted their reply. The committee went through the details submitted in this case and decided to defer for further examination.

The case stands deferred for re-listing.

Case No.	16 / NC/5/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 15 and 23/11/2022
HQ File Number	HQRNORM APPLY 00000012AM23
RA File Number	05AX04001520 AM22
Licence No and Date	0511011572/01/04/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and decided to defer the case for examination.

Case No.	17 / NC/5/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	TANGERINE DESIGN PRIVATE LIMITED

Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 15 and 23/11/2022
HQ File Number	HQRNORM APPLY 00000013AM23
RA File Number	05AX04001526 AM22
Licence No and Date	0511011573/01/04/2022

The Committee considered the case as per agenda along with other relevant papers and decided to defer the case for examination.

The case stands deferred for re-listing.

Case No.	18 / NC/5/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 15 and 23/11/2022
HQ File Number	HQRNORM APPLY 00000014AM23
RA File Number	05AX04001546 AM22
Licence No and Date	0511011574/01/04/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that this case has been transferred from NC-7 for fixation of norms. The committee went through the details submitted in this case and decided to defer for further examination.

Case No.	19 / NC/5/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 15 and 23/11/2022
HQ File Number	HQRNORM APPLY 00000015AM23
RA File Number	05AX04001522 AM22
Licence No and Date	0511011575/01/04/2022
Norms Committee Decision:	

The Committee considered the case as per agenda along with other relevant papers and decided to defer the case for examination.

The case stands deferred for re-listing.

Case No.	20 / NC/5/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 15 and 23/11/2022
HQ File Number	HQRNORM APPLY 00000016AM23
RA File Number	05AX04001521 AM22
Licence No and Date	0511011576/01/04/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and decided to defer the case for examination.

The case stands deferred for re-listing.

Case No.	21 / NC/5/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	CREEMOS INTERNATIONAL LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 15 and 23/11/2022
HQ File Number	HQRNORM APPLY 00000030AM23
RA File Number	06AX04000158 AM22
Licence No and Date	0611001260/01/04/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and decided to defer the case for examination.

Case No.	22 / NC/5/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	DELTA SHOES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 15 and 23/11/2022
HQ File Number	HQRNORM APPLY 00000011AM23
RA File Number	04AX04000381 AM22
Licence No and Date	0411003017/01/04/2022

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;

- 1. Complete specification for all the import items, indicating also with thickness of finished Leather.
- 2. CAD/CAM of export items with cutting of leather, giving efficiency chart and also net import content of each import item and wastage.
- 3. Calculation for the requirement of all the import items for the manufacture of Export items in tabular form compared with respective SION fixed in H. Book of Procedure Vol II.
- 4. If any additional item is required other than the SION fixed, then to give justification for the same.

The case stands deferred for re-listing.

Case No.	23 / NC/5/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	S K EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 15 and 23/11/2022
HQ File Number	HQRNORM APPLY 00000081AM23
RA File Number	06AX04000156 AM22
Licence No and Date	0611001267/05/04/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and decided to defer the case for examination.

Case No.	24 / NC/5/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	INDIA SHOES EXPORTS PRIVATE LIMITED

Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 15 and 23/11/2022
HQ File Number	HQRNORM APPLY 00000121AM23
RA File Number	04AX04000382 AM22
Licence No and Date	0411003049/07/04/2022

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;

- 1. Complete specification of Cow Finished leather and for other import items.
- 2. Compare the requirement of inputs in tabular form with respective SION of Handbook of procedure vol. II and if higher/additional items are needed, then to give justification for the same.
- 3. To fill indigenous items to manufacture export items in 4 E Annexure.

The case stands deferred for re-listing.

Case No.	25 / NC/5/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	STAR EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 15 and 23/11/2022
HQ File Number	HQRNORM APPLY 00000132AM23
RA File Number	04AX04000413 AM22
Licence No and Date	0411003051/08/04/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;

- 1. Manufacturing process, indicating stage wise wastage of Wet Blue Sheep Skin for the manufacturing of the Finished leather.
- 2. Specification and thickness of Wet Blue Sheep skin and finished leather.
- 3. Calculation for the requirement of Wet Blue Sheep skin for the manufacturing of the Finished leather.

Case No.	26 / NC/5/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	PRARA LEATHERS PRIVATE LIMITED

Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 15 and 23/11/2022
HQ File Number	HQRNORM APPLY 00000170AM23
RA File Number	04AX04000005 AM23
Licence No and Date	0411003061/11/04/2022

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;

- 1. Specification and thickness of Wet Blue leather and Export item/(s).
- 2. Calculation for the requirement of Wet Blue leather for the manufacturing of the Export Item.
- 3. Justification of 25% wastage of raw material on net export basis.

The case stands deferred for re-listing.

Case No.	27 / NC/5/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	ARROW SHOES
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 15 and 23/11/2022
HQ File Number	HQRNORM APPLY 00000176AM23
RA File Number	04AX04000023 AM23
Licence No and Date	0411003074/11/04/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;

- 1. Specification of all the import items including Cow finished leather.
- 2. To give CAD/CAM of cutting Leather for the manufacturing Half Boots, indicating calculation and wastage for all the import items.
- 3. Item of export is Gents or Ladies Shoe upper.
- 4. Compare the requirement in tabular form with SION G-8 or G-22 as the case may be. If any, additional items are required other than SIONs then to give justification.
- 5. To specify the item Ornaments with complete details.

Case No.	28 / NC/5/MEET/Oct/202223/15
Case Status	Case Deferred

Party Name	REFLEXIONS NARAYANI IMPEX PVT.LTD.
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 15 and 23/11/2022
HQ File Number	HQRNORM APPLY 00000181AM23
RA File Number	02AX04000016 AM23
Licence No and Date	0211002244/11/04/2022

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;

- 1. To give CAD/CAM of the export items using Finished Leather and lining material with efficiency.
- 2. To give specification of both the import items and also to give width of lining material with unit of measurement in Sq. Metre/yard.
- 3. Reason for giving net import content of Finished Leather, two times in some of the export items, giving difference in leather if any and justification.

The case stands deferred for re-listing.

Case No.	29 / NC/5/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 15 and 23/11/2022
HQ File Number	HQRNORM APPLY 00000189AM23
RA File Number	05AX04000035 AM23
Licence No and Date	0511011783/12/04/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and decided to defer the case for examination.

Case No.	30 / NC/5/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 15 and 23/11/2022
HQ File Number	HQRNORM APPLY 00000190AM23

RA File Number	05AX04000032 AM23
Licence No and Date	0511011784/12/04/2022

The Committee considered the case as per agenda along with other relevant papers and decided to defer the case for examination.

The case stands deferred for re-listing.

Case No.	31 / NC/5/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 15 and 23/11/2022
HQ File Number	HQRNORM APPLY 00000191AM23
RA File Number	05AX04000037 AM23
Licence No and Date	0511011785/12/04/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and decided to defer the case for examination.

The case stands deferred for re-listing.

Case No.	32 / NC/5/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	ZAIBUNCO INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 15 and 23/11/2022
HQ File Number	HQRNORM APPLY 00000236AM23
RA File Number	06AX04000018 AM23
Licence No and Date	0611001287/13/04/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and decided to defer the case for examination.

Case No.	33 / NC/5/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	WINNER OVERSEAS
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 15 and 23/11/2022
HQ File Number	HQRNORM APPLY 00000229AM23
RA File Number	04AX04000019 AM23
Licence No and Date	0411003116/13/04/2022

The Committee considered the case as per agenda along with other relevant papers and decided to defer the case for examination.

The case stands deferred for re-listing.

Case No.	34 / NC/5/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 15 and 23/11/2022
HQ File Number	HQRNORM APPLY 00000273AM23
RA File Number	05AX04000095 AM23
Licence No and Date	0511011912/18/04/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and decided to defer the case for examination.

Case No.	35 / NC/5/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	PRARA LEATHERS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 15 and 23/11/2022

HQ File Number	HQRNORM APPLY 00000328AM23
RA File Number	04AX04000047 AM23
Licence No and Date	0411003137/19/04/2022

The Committee considered the case as per agenda along with other relevant papers and decided to defer the case for examination.

The case stands deferred for re-listing.

Case No.	36 / NC/5/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	S.K.SHOES AND BOOTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 15 and 23/11/2022
HQ File Number	HQRNORM APPLY 00000297AM23
RA File Number	06AX04000017 AM23
Licence No and Date	0611001294/19/04/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and decided to defer the case for examination.

The case stands deferred for re-listing

Case No.	37 / NC/5/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	ALPINE APPARELS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 15 and 23/11/2022
HQ File Number	HQRNORM APPLY 00000304AM23
RA File Number	05AX04000127 AM23
Licence No and Date	0511011935/19/04/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and decided to defer the case for examination.

The case stands deferred for re-listing.:

Case No.	38 / NC/5/MEET/Oct/202223/15
Case Status	Case Withdrawn
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 15 and 23/11/2022
HQ File Number	HQRNORM APPLY 00000322AM23
RA File Number	05AX04000166 AM23
Licence No and Date	0511011952/19/04/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has informed vide email dated 22.11.2022 that, Advance Authorization no 0511011952 dated 19.04.2022 has already been surrendered at CLA-Delhi. Therefore, committee decided to close the case.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	39 / NC/5/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 15 and 23/11/2022
HQ File Number	HQRNORM APPLY 00000324AM23
RA File Number	05AX04000163 AM23
Licence No and Date	0511011955/19/04/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and decided to defer the case for examination.

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Case Status	Case Deferred
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 15 and 23/11/2022
HQ File Number	HQRNORM APPLY 00000326AM23
RA File Number	05AX04000164 AM23
Licence No and Date	0511011962/19/04/2022

The Committee considered the case as per agenda along with other relevant papers and decided to defer the case for examination.

The case stands deferred for re-listing.

Case No.	41 / NC/5/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 15 and 23/11/2022
HQ File Number	HQRNORM APPLY 00000327AM23
RA File Number	05AX04000167 AM23
Licence No and Date	0511011964/19/04/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and decided to defer the case for examination.

Case No.	42 / NC/5/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	LUMBINI INC
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 15 and 23/11/2022
HQ File Number	HQRNORM APPLY 00000407AM23
RA File Number	26AX04000002 AM23
Licence No and Date	2611000560/25/04/2022
Norms Committee Decision:	

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;

- 1. List of hardware accessories to be imported with qty
- 2. Qty of clear PVC in sq. Meter
- 3. Width of stripe ribbon
- 4. Use of paper its size or weight

The case stands deferred for re-listing.

Case No.	43 / NC/5/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	CALSEA FOOTWEAR PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 15 and 23/11/2022
HQ File Number	HQRNORM APPLY 00000431AM23
RA File Number	04AX04000039 AM23
Licence No and Date	0411003187/26/04/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and decided to defer the case for examination.

The case stands deferred for re-listing.

Case No.	44 / NC/5/MEET/Oct/202223/15
Case Status	Case Approved
Party Name	AFFLATUS INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 15 and 23/11/2022
HQ File Number	HQRNORM APPLY 00000517AM23
RA File Number	05AX04000233 AM23
Licence No and Date	0511012172/02/05/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as applied for.

GSM should be matched in both the import and export items.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	45 / NC/5/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	AFFLATUS INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 15 and 23/11/2022
HQ File Number	HQRNORM APPLY 00000558AM23
RA File Number	05AX04000194 AM23
Licence No and Date	0511012223/04/05/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;

- 1. CAD.
- 2. Image and Measurement chart.
- 3. Export wise requirement of import items in Sq. Mtr/Pc in tabulation form.

The case stands deferred for re-listing.

Case No.	46 / NC/5/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	AAN CLOTHINGS LLP
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 15 and 23/11/2022
HQ File Number	HQRNORM APPLY 00000598AM23
RA File Number	05AX04000317 AM23
Licence No and Date	0511012260/05/05/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;

- 1. CAD.
- 2. Image and Measurement chart.
- 3. Export wise requirement of import items in Sq. Mtr/Pc in tabulation form.
- 4. Justification for wastages varies from 1.5 to 34%.

5. Reverse calculation staring from imported fabric to final product is required to justify the claim.

The case stands deferred for re-listing.

Case No.	47 / NC/5/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	AAN CLOTHINGS LLP
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 15 and 23/11/2022
HQ File Number	HQRNORM APPLY 00000691AM23
RA File Number	05AX04000385 AM23
Licence No and Date	0511012420/10/05/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;

- 1. CAD.
- 2. Image and Measurement chart.
- 3. Export wise requirement of import items in Sq. Mtr/Pc in tabulation form.

The case stands deferred for re-listing.

Case No.	48 / NC/5/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	CALSEA FOOTWEAR PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 15 and 23/11/2022
HQ File Number	HQRNORM APPLY 00000770AM23
RA File Number	04AX04000115 AM23
Licence No and Date	0411003286/13/05/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and decided to defer the case for examination.

Case No.	49 / NC/5/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	R K INDUSTRIES IV
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 15 and 23/11/2022
HQ File Number	HQRNORM APPLY 00000988AM23
RA File Number	04AX04000152 AM23
Licence No and Date	0411003365/25/05/2022

The Committee considered the case as per the agenda along-with other relevant papers and noted that due to some unavoidable circumstances, personal hearing with firm could not be done. Hence, committee decided to ask the firm to appear before NC for personal hearing in next meeting.

The case stands deferred for re-listing.

Case No.	50 / NC/5/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	LUCKY INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 15 and 23/11/2022
HQ File Number	HQRNORM APPLY 00000996AM23
RA File Number	03AX04000836 AM23
Licence No and Date	0311015008/26/05/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted firm's representative had appeared for personal hearing on dated 23.112022 and explain their case. The committee heard the case in detail and in view of justification provided by the firm, and decided to ask the firm to furnish the weight of import item and net content on import item in the export item.

Case No.	51 / NC/5/MEET/Oct/202223/15
Case Status	Case Approved

Party Name	GANGA ACROWOOLS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 15 and 23/11/2022
HQ File Number	HQRNORM APPLY 00001156AM23
RA File Number	30AX04000083 AM23
Licence No and Date	3011002208/02/06/2022

The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority, committee decided to approve the adhoc norms as under:

Export item	Qty.	S.N.	Import item	Qty. Recommended
Lyocell (Tencel) Viscose, Wool Mohair Blended Dyed Yarn (Under Worsted System) The Net	Kg.	1	Lyocell (Tencel) Fiber (2 Denier - 8 Denier)	6690 Kg.
Content of Lyocell (Tencel), Viscose, Wool & Mohair not less than 6000.000 Kgs,3000.000Kg		2	Viscose Tow (1.7Denier - 6.7Denier)	3150 Kg.
,3000.000 Kg & 3000.000 Kg respectively including HSN code 55102090		3	Wool Tops (18 Micron - 39 Micron)	3300 Kg.
		4	Mohair Tops (18 Micron - 39 Micron)	3300 Kg.
		5	Metal Complex Dyes 100% Strength	120 Kg.
		6	Reactive Dyes 100% Strength	135 Kg.
		7	Chemicals viz. Retarder/ Levelling Agent	150 Kg.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	52 / NC/5/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	AFFAN SHOES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 15 and 23/11/2022
HQ File Number	HQRNORM APPLY 00001242AM23
RA File Number	04AX04000211 AM23
Licence No and Date	0411003424/07/06/2022

The Committee considered the case as per agenda along with other relevant papers and decided to defer the case for examination.

The case stands deferred for re-listing.

Case No.	53 / NC/5/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	RADNIK AUTO EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 15 and 23/11/2022
HQ File Number	HQRNORM APPLY 00001274AM23
RA File Number	05AX04000609 AM23
Licence No and Date	0511013089/08/06/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and decided to defer the case for examination.

The case stands deferred for re-listing.

Case No.	54 / NC/5/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 15 and 23/11/2022
HQ File Number	HQRNORM APPLY 00001275AM23
RA File Number	05AX04000718 AM23
Licence No and Date	0511013090/08/06/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and decided to defer the case for examination.

Case No.	55 / NC/5/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	S K EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 15 and 23/11/2022
HQ File Number	HQRNORM APPLY 00001284AM23
RA File Number	06AX04000098 AM23
Licence No and Date	0611001404/08/06/2022

The Committee considered the case as per agenda along with other relevant papers and decided to defer the case for examination.

The case stands deferred for re-listing.

Case No.	56 / NC/5/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 15 and 23/11/2022
HQ File Number	HQRNORM APPLY 00001294AM23
RA File Number	05AX04000744 AM23
Licence No and Date	0511013110/09/06/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and decided to defer the case for examination.

Case No.	57 / NC/5/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	O.C. SWEATERS LLP
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 15 and 23/11/2022
HQ File Number	HQRNORM APPLY 00001304AM23

RA File Number	05AX04000725 AM23
Licence No and Date	0511013139/10/06/2022

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;

- 1. CAD.
- 2. Image and Measurement chart.
- 3. Export wise requirement of import items in Sq. Mtr/Pc in tabulation form.
- 4. Reverse calculation starting from imported fabric to final product, waste at each stage with justification.

The case stands deferred for re-listing.

Case No.	58 / NC/5/MEET/Oct/202223/15	
Case Status	Case Deferred	
Party Name	TANGERINE DESIGN PRIVATE LIMITED	
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 15 and 23/11/2022	
HQ File Number	HQRNORM APPLY 00001329AM23	
RA File Number	05AX04000745 AM23	
Licence No and Date	0511013154/13/06/2022	

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and decided to defer the case for examination.

Case No.	59 / NC/5/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	ZAIBUNCO INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 15 and 23/11/2022
HQ File Number	HQRNORM APPLY 00001333AM23
RA File Number	06AX04000089 AM23
Licence No and Date	0611001407/13/06/2022
Norms Committee	Decision:

The Committee considered the case as per agenda along with other relevant papers and decided to defer the case for examination.

The case stands deferred for re-listing.

Case No.	60 / NC/5/MEET/Oct/202223/15	
Case Status	Case Deferred	
Party Name	ARA LEATHER INDUSTRIES	
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 15 and 23/11/2022	
HQ File Number	HQRNORM APPLY 00001348AM23	
RA File Number	04AX04000220 AM23	
Licence No and Date	0411003443/13/06/2022	

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and decided to defer the case for examination.

The case stands deferred for re-listing.

Case No.	61 / NC/5/MEET/Oct/202223/15
Case Status	Case Approved
Party Name	SUNLARGE INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 15 and 23/11/2022
HQ File Number	HQRNORM APPLY 00001363AM23
RA File Number	07AX04000339 AM23
Licence No and Date	0711004283/14/06/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as applied for.

Case No.	62 / NC/5/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	CENTURY OVERSEAS
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 15 and 23/11/2022
HQ File Number	HQRNORM APPLY 00001364AM23
RA File Number	05AX04000772 AM23
Licence No and Date	0511013179/14/06/2022

The Committee considered the case as per agenda along with other relevant papers and decided to defer the case for examination.

The case stands deferred for re-listing.

Case No.	63 / NC/5/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	PRARA LEATHERS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 15 and 23/11/2022
HQ File Number	HQRNORM APPLY 00001404AM23
RA File Number	04AX04000227 AM23
Licence No and Date	0411003470/15/06/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and decided to defer the case for examination.

Case No.	64 / NC/5/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	DELTA SHOES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 15 and 23/11/2022
HQ File Number	HQRNORM APPLY 00001409AM23
RA File Number	04AX04000218 AM23
Licence No and Date	0411003473/15/06/2022

The Committee considered the case as per agenda along with other relevant papers and decided to defer the case for examination.

The case stands deferred for re-listing.

Case No.	65 / NC/5/MEET/Oct/202223/15
Case Status	Case Approved
Party Name	THREADS (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 15 and 23/11/2022
HQ File Number	HQRNORM APPLY 00001799AM23
RA File Number	06AX04000092 AM23
Licence No and Date	0611001451/01/07/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and based on cue form SION J-61, J-62 and recommendation of technical authority; decided to approve the Adhoc norms as under:

Export item	Qty.	Import item	Qty. Recommendation
NYLON SEWING THREADS	11764 Kg.	HT Nylon 66 Filament Yarn	11824 Kg.
MADE OF		(NYLON 66 SEWING THREAD DENIER 100	
117647 KGS OF HT Nylon 66 Filament Yarn (NYLON 66 SEWING THREAD DENIER 100 DENIER To 840 DENIER) +/- 10%		DENIER To 840 DENIER) +/- 10%	

Case No.	66 / NC/5/MEET/Oct/202223/15	
Case Status	Case Deferred	
Party Name	MADURA COATS PRIVATE LIMITED	
Meeting Number	NC/ 5/ MEET/ Oct/ 202223/ 15 and 23/11/2022	
and Date	1VC/ 3/ WIEE1/ OCC/ 202223/ 13 and 23/11/2022	
HQ File Number	HQRNORM APPLY 00001801AM23	

RA File Number	07AX04000039 AM23
Licence No and Date	0711004514/01/07/2022

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;

- 1. Manufacturing process involved from PFY to CF polyester grey yarn, stage-wise wastage with justification.
- 2. Manufacturing process involved from PFY to CF polyester thread, stage-wise wastage with justification.

The case stands deferred for re-listing.

Case No.	67 / NC/5/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	MADURA COATS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 15 and 23/11/2022
HQ File Number	HQRNORM APPLY 00001802AM23
RA File Number	07AX04000386 AM23
Licence No and Date	0711004515/01/07/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;

- 1. stage wise manufacturing process with wastage generated.
- 2. justification for higher wastage.

Case No.	68 / NC/5/MEET/Oct/202223/15
Case Status	Case Approved
Party Name	MADURA COATS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 15 and 23/11/2022
HQ File Number	HQRNORM APPLY 00001803AM23
RA File Number	07AX04000385 AM23
Licence No and Date	0711004516/01/07/2022
Norms Committee Decision:	

The Committee considered the case as per agenda along with other relevant paper and based SION J-27 and recommendation of technical authority; decided to approve the Adhoc norms as under:

S.N.	Export item	Qty.	Import item	Qty. Recommendation
1	Corespun Yarn	210000 Kg.	Polyester Filament Yarn Recycled made out of 100% post- consumer polyester. Post-consumer recycled polyester comes from plastic waste collected in the environment and in particular Post-consumer waste is a waste type produced by the end consumer of a material stream	116655 Kg.
	Yarn + 45% Polyester Staple Fibre Blend		Polyester Staple Fibre Recycled made out of 100% post-consumer polyester. Post-consumer recycled polyester comes from plastic waste collected in the environment and in particular Post-onsumer waste is a waste type produced by the end consumer of a material stream	95445 Kg.
2.	Recycled Polyester Corespun Yarn (60/40) Made out of 60% Polyster filament	1000000 Kg.	Polyester Filament Yarn Recycled made out of 100% post- consumer polyester. Post-consumer recycled polyester comes from plastic waste collected in the environment and in particular Post-consumer waste is a waste type produced by the end consumer of a material stream	606000 Kg.
	Yarn + 40% Polyester Staple Fibre Blend	- I	Polyester Staple Fibre Recycled made out of 100% post-consumer polyester. Post-consumer recycled polyester comes from plastic waste collected in the environment and in particular Post-onsumer waste is a waste type produced by the end consumer of a material stream	404000 Kg.
3.	Corespun Yarn (70/30) Made out of 70% Polyster filament	43000 Kg.	Polyester Filament Yarn Recycled made out of 100% post- consumer polyester. Post-consumer recycled polyester comes from plastic waste collected in the environment and in particular Post-consumer waste is a waste type produced by the end consumer of a material stream	304010 Kg.
	Yarn + 30% Polyester Staple Fibre Blend		Polyester Staple Fibre Recycled made out of 100% post-consumer polyester. Post-consumer recycled polyester comes from plastic waste collected in the environment and in particular Post-onsumer waste is a waste type produced by the end consumer of a material stream	13290 Kg.
4.	Recycled Polyester Corespun Yarn (79/21) Made out of 79%	160000 Kg.	Polyester Filament Yarn Recycled made out of 100% post- consumer polyester. Post-consumer recycled polyester comes from plastic waste collected in the environment and in particular Post-consumer waste is a waste type produced by the	127664 Kg.

	Polyster filament Yarn + 21% Polyester Staple Fibre Blend		end consumer of a material stream	
			Polyester Staple Fibre Recycled made out of 100% post-consumer polyester. Post-consumer recycled polyester comes from plastic waste collected in the environment and in particular Post-onsumer waste is a waste type produced by the end consumer of a material stream	33936 Kg.
5.	Corespun Yarn	300000 Kg.	Polyester Filament Yarn Recycled made out of 100% post- consumer polyester. Post-consumer recycled polyester comes from plastic waste collected in the environment and in particular Post-consumer waste is a waste type produced by the end consumer of a material stream	196950 Kg.
	Yarn + 35% Polyester Staple Fibre Blend		Polyester Staple Fibre Recycled made out of 100% post-consumer polyester. Post-consumer recycled polyester comes from plastic waste collected in the environment and in particular Post-onsumer waste is a waste type produced by the end consumer of a material stream	106060 Kg.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	69 / NC/5/MEET/Oct/202223/15
Case Status	Case Approved
Party Name	GAURAV INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 15 and 23/11/2022
HQ File Number	HQRNORM APPLY 00001836AM23
RA File Number	05AX04001012 AM23
Licence No and Date	0511013566/04/07/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as applied for.

GSM should be matched in both the import and export items.

Case No.	70 / NC/5/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 15 and 23/11/2022
HQ File Number	HQRNORM APPLY 00001839AM23
RA File Number	05AX04000971 AM23
Licence No and Date	0511013568/04/07/2022

The Committee considered the case as per agenda along with other relevant papers and decided to defer the case for examination.

The case stands deferred for re-listing.

Case No.	71 / NC/5/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 15 and 23/11/2022
HQ File Number	HQRNORM APPLY 00001840AM23
RA File Number	05AX04000970 AM23
Licence No and Date	0511013569/04/07/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and decided to defer the case for examination.

Case No.	72 / NC/5/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	RADNIK EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 15 and 23/11/2022
HQ File Number	HQRNORM APPLY 00001841AM23

RA File Number	05AX04000964 AM23
Licence No and Date	0511013570/04/07/2022

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;

- 1. CAD.
- 2. Image and Measurement chart.
- 3. Export wise requirement of import items in Sq. Mtr/Pc in tabulation form.
- 4. Justification of high requirement.

The case stands deferred for re-listing.

Case No.	73 / NC/5/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	AFFLATUS INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 15 and 23/11/2022
HQ File Number	HQRNORM APPLY 00001847AM23
RA File Number	05AX04000973 AM23
Licence No and Date	0511013578/05/07/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;

- 1. CAD.
- 2. Image and Measurement chart.
- 3. Export wise requirement of import items in Sq. Mtr/Pc in tabulation form.
- 4. Reverse calculation starting from imported fabric taken per Pc in SQM for each product, fabric left before starting next stage and so on, reaching up-to final product SQM for that Piece.
- 5. Wastage encountered at each stage of manufacturing, with justification. This is to be given in matrix form.

Case No.	74 / NC/5/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	ALINA EXPORT
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 15 and 23/11/2022

HQ File Number	HQRNORM APPLY 00001859AM23
RA File Number	06AX04000129 AM23
Licence No and Date	0611001454/05/07/2022

The Committee considered the case as per agenda along with other relevant papers and decided to defer the case for examination.

The case stands deferred for re-listing.

Case No.	75 / NC/5/MEET/Oct/202223/15
Case Status	Case Approved
Party Name	SHRI JAGDAMBA POLYMERS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 15 and 23/11/2022
HQ File Number	HQRNORM APPLY 00001864AM23
RA File Number	08AX04000555 AM23
Licence No and Date	0811005434/05/07/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as applied for.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	76 / NC/5/MEET/Oct/202223/15
Case Status	Case Approved
Party Name	RICHACO EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 15 and 23/11/2022
HQ File Number	HQRNORM APPLY 00001884AM23
RA File Number	05AX04001021 AM23
Licence No and Date	0511013629/06/07/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as applied for.

GSM should be matched in both the import and export items.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	77 / NC/5/MEET/Oct/202223/15	
Case Status	Case Deferred	
Party Name	KABADI SHANKARSA AND COMPANY	
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 15 and 23/11/2022	
HQ File Number	HQRNORM APPLY 00001888AM23	
RA File Number	07AX04000451 AM23	
Licence No and Date	0711004572/06/07/2022	

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;

- 1. No. of Pcs of napkins in one set.
- 2. Requirement of input per set/per Pc in SQM for each export product.
- 3. Manufacturing process with stagewise wastage and justification for wastage
- 4. CAD displaying the requirement per set/pc.

The case stands deferred for re-listing.

Case No.	78 / NC/5/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	WEAR WELL INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 15 and 23/11/2022
HQ File Number	HQRNORM APPLY 00001915AM23
RA File Number	05AX04000984 AM23
Licence No and Date	0511013653/07/07/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and decided to defer the case for examination.

Case No.	79 / NC/5/MEET/Oct/202223/15	
Case Status	Case Deferred	
Party Name	SILVER CREST CLOTHING PRIVATE LIMITED	
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 15 and 23/11/2022	
HQ File Number	HQRNORM APPLY 00001897AM23	
RA File Number	07AX04000485 AM23	
Licence No and Date	0711004579/07/07/2022	

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;

- 1. CAD.
- 2. Coloured Image and Measurement chart.
- 3. Export wise requirement of import items in Sq. Mtr/Pc in tabulation form.

The case stands deferred for re-listing.

Case No.	80 / NC/5/MEET/Oct/202223/15
Case Status	Case Approved
Party Name	RADNIK EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 15 and 23/11/2022
HQ File Number	HQRNORM APPLY 00001905AM23
RA File Number	05AX04001033 AM23
Licence No and Date	0511013643/07/07/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as applied for.

GSM should be matched in both the import and export items.

Case No.	81 / NC/5/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	WEAR WELL INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 15 and 23/11/2022
HQ File Number	HQRNORM APPLY 00001909AM23
RA File Number	05AX04001000 AM23
Licence No and Date	0511013646/07/07/2022

The Committee considered the case as per agenda along with other relevant papers and decided to defer the case for examination.

The case stands deferred for re-listing.

Case No.	82 / NC/5/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	AFFLATUS INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 15 and 23/11/2022
HQ File Number	HQRNORM APPLY 00001927AM23
RA File Number	05AX04001038 AM23
Licence No and Date	0511013661/08/07/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;

- 1. CAD.
- 2. Calculation sheet to arrive at the quantity of input fabric claimed per Pc in SQM for each export product, stagewise wastage with justification.
- 3. Export wise requirement of import items in Sq. Mtr/Pc in tabulation form.

Case No.	83 / NC/5/MEET/Oct/202223/15		
Case Status	Case Deferred		
Party Name	QUALIPACK PACKAGINGS PRIVATE LIMITED		
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 15 and 23/11/2022		

HQ File Number	HQRNORM APPLY 00001928AM23
RA File Number	56AX04000074 AM23
Licence No and Date	5611001037/08/07/2022

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

1. For import item no -02, IT (CHS) classification is for virgin material, while item of import is not virgin material. Please clarify.

The case stands deferred for re-listing.

Case No.	84 / NC/5/MEET/Oct/202223/15
Case Status	Case Approved
Party Name	SUNDAR SONS (INDIA) EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 15 and 23/11/2022
HQ File Number	HQRNORM APPLY 00001935AM23
RA File Number	32AX04000154 AM23
Licence No and Date	3211003337/08/07/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and taking cue from approved norms for Advance Authorization no- 3211000332 Date 29.01.2021 in NC meeting no-NC/5/MEET/Apr/202223/2 Dated 31.05.2022, Committee decided to approved the adhoc norms as under:

Export item	Qty.	Import item	Qty. Recommended
GENTS HALF SLEEVE SHIRTS Style no- 158805,158803 (Net Content of Flax Yarn – 7415 Kg.)	22000 Pcs.	100 FLAX YARN ON VARIOUS COUNTS	8527.12 Kg.

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Case No.	85 / NC/5/MEET/Oct/202223/15

Case Status	Case Deferred
Party Name	EVOKE APPARELS
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 15 and 23/11/2022
HQ File Number	HQRNORM APPLY 00001939AM23
RA File Number	32AX04000134 AM23
Licence No and Date	3211003342/08/07/2022

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;

- 1. CAD.
- 2. Coloured Image and Measurement chart.
- 3. Export wise requirement of import items in Sq. Mtr/Pc in tabulation form.

The case stands deferred for re-listing.

Case No.	86 / NC/5/MEET/Oct/202223/15
Case Status	Case Approved
Party Name	AYM SYNTEX LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 15 and 23/11/2022
HQ File Number	HQRNORM APPLY 00001949AM23
RA File Number	03AX04002079 AM23
Licence No and Date	0311016224/11/07/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority, Committee decided to approved the adhoc norms as under:

Export item	Qty.	Import item	Qty. Recommended
POLYPROPYLENE BULK CONTINOUS FILAMENT YARN	250 MT	POLYPROPYLENE CHIPS	257.50 MT

Case No.	87 / NC/5/MEET/Oct/202223/15
Case Status	Case Approved
Party Name	AYM SYNTEX LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 15 and 23/11/2022
HQ File Number	HQRNORM APPLY 00001950AM23
RA File Number	03AX04002082 AM23
Licence No and Date	0311016225/11/07/2022

The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority, Committee decided to approved the adhoc norms as under:

Export item	Qty.	Import item	Qty. Recommended
POLYPROPYLENE BULK CONTINOUS FILAMENT YARN	250 MT	POLYPROPYLENE CHIPS	257.50 MT

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	88 / NC/5/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	INDO SLATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 15 and 23/11/2022
HQ File Number	HQRNORM APPLY 00001965AM23
RA File Number	05AX04001076 AM23
Licence No and Date	0511013704/11/07/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;

- 1. CAD.
- 2. Coloured Image and Measurement chart.
- 3. Export wise requirement of import items in Sq. Mtr/Pc in tabulation form.

Case No.	89 / NC/5/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	GROWEL IMPEX PVT. LTD.
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 15 and 23/11/2022
HQ File Number	HQRNORM APPLY 00002003AM23
RA File Number	05AX04001089 AM23
Licence No and Date	0511013725/12/07/2022

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;

- 1. CAD.
- 2. Coloured Image and Measurement chart.
- 3. Export wise requirement of import items in Sq. Mtr/Pc in tabulation form.

The case stands deferred for re-listing.

Case No.	90 / NC/5/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	NEW DELHI EXPORT HOUSE
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 15 and 23/11/2022
HQ File Number	HQRNORM APPLY 00002016AM23
RA File Number	05AX04001095 AM23
Licence No and Date	0511013732/13/07/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;

- 1. CAD.
- 2. Coloured Image and Measurement chart.
- 3. Export wise requirement of import items in Sq. Mtr/Pc in tabulation form.

Case No.	91 / NC/5/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	CINTURONES ALVI (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 15 and 23/11/2022
HQ File Number	HQRNORM APPLY 00002031AM23
RA File Number	05AX04001039 AM23
Licence No and Date	0511013752/14/07/2022

The Committee considered the case as per agenda along with other relevant papers and decided to defer the case for examination.

The case stands deferred for re-listing.

Case No.	92 / NC/5/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	ASHOKA TESSILES
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 15 and 23/11/2022
HQ File Number	HQRNORM APPLY 00002086AM23
RA File Number	05AX04001127 AM23
Licence No and Date	0511013802/15/07/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and decided to defer the case for examination.

Case No.	93 / NC/5/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 15 and 23/11/2022
HQ File Number	HQRNORM APPLY 00002068AM23
RA File Number	05AX04001118 AM23
Licence No and Date	0511013787/15/07/2022

The Committee considered the case as per agenda along with other relevant papers and decided to defer the case for examination.

The case stands deferred for re-listing.

Case No.	94 / NC/5/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 15 and 23/11/2022
HQ File Number	HQRNORM APPLY 00002069AM23
RA File Number	05AX04001116 AM23
Licence No and Date	0511013788/15/07/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and decided to defer the case for examination.

The case stands deferred for re-listing.

Case No.	95 / NC/5/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 15 and 23/11/2022
HQ File Number	HQRNORM APPLY 00002070AM23
RA File Number	05AX04001119 AM23
Licence No and Date	0511013789/15/07/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and decided to defer the case for examination.

Case No.	96 / NC/5/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	RADNIK EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 15 and 23/11/2022
HQ File Number	HQRNORM APPLY 00002072AM23
RA File Number	05AX04001088 AM23
Licence No and Date	0511013791/15/07/2022

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;

- 2. Coloured Image of export item and Measurement chart.

The case stands deferred for re-listing.

Case No.	97 / NC/5/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	MAGNUM CLOTHING PVT LTD
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 15 and 23/11/2022
HQ File Number	HQRNORM APPLY 00002079AM23
RA File Number	04AX04000356 AM23
Licence No and Date	0411003639/15/07/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;

- 1. CAD.
- 2. Coloured Image of export item and Measurement chart.

Case No.	98 / NC/5/MEET/Oct/202223/15
Case Status	Case Approved

Party Name	GAURAV INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 15 and 23/11/2022
HQ File Number	HQRNORM APPLY 00002124AM23
RA File Number	05AX04001117 AM23
Licence No and Date	0511013832/18/07/2022

The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as applied for.

GSM should be matched in both the import and export items.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	99 / NC/5/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	DAKS INDIA INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 15 and 23/11/2022
HQ File Number	HQRNORM APPLY 00002142AM23
RA File Number	05AX04001103 AM23
Licence No and Date	0511013843/19/07/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;

- 1. Weight of input fabric contained in export product in Kgs.
- 2. Weight of input fabric in Kgs.
- 3. Fabric in SQM present in export product, stagewise waste in manufacturing the export product, with justification.

Case No.	100 / NC/5/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	LOYAL TEXTILE MILLS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 15 and 23/11/2022

HQ File Number	HQRNORM APPLY 00002147AM23
RA File Number	32AX04000170 AM23
Licence No and Date	3211003377/19/07/2022

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;

- 1. CAD.
- 2. Coloured Image and Measurement chart.
- 3. Export wise requirement of import items in Sq. Mtr/Pc in tabulation form.

The case stands deferred for re-listing.

Case No.	101 / NC/5/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	SHANKAR TECHX PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 15 and 23/11/2022
HQ File Number	HQRNORM APPLY 00002149AM23
RA File Number	34AX04000346 AM23
Licence No and Date	3411002555/19/07/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;

- 1. Manufacturing process in detail.
- 2. Exact name of copolymer and justification of 10 % wastage claimed.
- 3. Nett content of import item no. 2,3 and 5 in export.

Case No.	102 / NC/5/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	THE COASTLAND COMPANY
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 15 and 23/11/2022
HQ File Number	HQRNORM APPLY 00002164AM23
RA File Number	05AX04001125 AM23

	0511013873/20/07/2022
Date	

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;

- 1. CAD.
- 2. Coloured Image and Measurement chart.
- 3. Export wise requirement of import items in Sq. Mtr/Pc in tabulation form.

The case stands deferred for re-listing.

Case No.	103 / NC/5/MEET/Oct/202223/15
Case Status	Case Approved
Party Name	PLASTENE POLYFILMS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 15 and 23/11/2022
HQ File Number	HQRNORM APPLY 00002167AM23
RA File Number	08AX04000648 AM23
Licence No and Date	0811005560/20/07/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority, Committee decided to approved the adhoc norms as under:

Export item	Qty.	S.N.	Import item	Qty. Recommended
FLEXIBLE INTERMEDIATE BULK CONTAINERS (ATTACHEMENT BAG) (Actual content of raw material (1) Polypropylene Granules 510 MT (2) U.V. Stabilizer master batch - 15 MT (3) Articles made of LLDPE(Liner) - 225 MT)	750 MT	2	Polypropylene Granules U.V. Stabilizer master batch	571.2 MT
		3	Articles made of LLDPE(Liner)	229.50 MT

Case No.	104 / NC/5/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	FLAMINGO SSI
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 15 and 23/11/2022
HQ File Number	HQRNORM APPLY 00002190AM23
RA File Number	04AX04000333 AM23
Licence No and Date	0411003694/21/07/2022

The Committee considered the case as per agenda along with other relevant papers and decided to defer the case for examination.

The case stands deferred for re-listing.

Case No.	105 / NC/5/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	RADNIK EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 15 and 23/11/2022
HQ File Number	HQRNORM APPLY 00002193AM23
RA File Number	05AX04001148 AM23
Licence No and Date	0511013899/21/07/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and decided to defer the case for examination.

Case No.	106 / NC/5/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	LOYAL TEXTILE MILLS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 15 and 23/11/2022

HQ File Number	HQRNORM APPLY 00002197AM23
RA File Number	32AX04000176 AM23
Licence No and Date	3211003402/21/07/2022

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;

- 1. CAD.
- 2. Coloured Image and Measurement chart.
- 3. Export wise requirement of import items in Sq. Mtr/Pc in tabulation form.

The case stands deferred for re-listing.

Case No.	107 / NC/5/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	OPERA GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 15 and 23/11/2022
HQ File Number	HQRNORM APPLY 00002180AM23
RA File Number	05AX04001110 AM23
Licence No and Date	0511013889/21/07/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;

- 1. CAD.
- 2. Clear Copy of Appendix 4E.
- 3. Coloured Image and Measurement chart.
- 4. Export wise requirement of import items in Sq. Mtr/Pc in tabulation form.
- 5. Components of garments indicating the use of more than one fabric.

Case No.	108 / NC/5/MEET/Oct/202223/15
Case Status	Case Approved
Party Name	K. P. WOVEN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 15 and 23/11/2022

HQ File Number	HQRNORM APPLY 00002211AM23
RA File Number	08AX04000646 AM23
Licence No and Date	0811005597/22/07/2022

The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority, Committee decided to approved the adhoc norms as under:

Export item	Qty.	S.N.	Import item	Qty. Recommended
FLEXIBLE INTERMEDIATE BULK CONTAINERS (ATTACHEMENT BAG) (Actual content of raw material (1) Polypropylene Granules 510 MT (2) U.V. Stabilizer master batch - 15 MT (3) Articles made of	750 MT	1	Polypropylene Granules	571.2 MT
LLDPE(Liner) - 225 MT)		2	U.V. Stabilizer master batch	15 MT
		3	Articles made of LLDPE(Liner)	229.50 MT

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	109 / NC/5/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	SUNDARAM INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 15 and 23/11/2022
HQ File Number	HQRNORM APPLY 00002247AM23
RA File Number	04AX04000378 AM23
Licence No and Date	0411003703/25/07/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and decided to defer the case for examination.

Case No.	110 / NC/5/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	GLOBAL ATTIRE PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 15 and 23/11/2022
HQ File Number	HQRNORM APPLY 00002274AM23
RA File Number	32AX04000181 AM23
Licence No and Date	3211003415/26/07/2022

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;

- 1. CAD.
- 2. Coloured Image and Measurement chart.
- 3. Export wise requirement of import items in Sq. Mtr/Pc in tabulation form.

The case stands deferred for re-listing.

Case No.	111 / NC/5/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	FOCUS ENERGY LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 15 and 23/11/2022
HQ File Number	HQRNORM APPLY 00002281AM23
RA File Number	04AX04000309 AM23
Licence No and Date	0411003712/26/07/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and decided to defer the case for examination.

Case No.	112 / NC/5/MEET/Oct/202223/15
Case Status	Case Approved
Party Name	CENTURY OVERSEAS

Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 15 and 23/11/2022
HQ File Number	HQRNORM APPLY 00002283AM23
RA File Number	05AX04001209 AM23
Licence No and Date	0511013978/26/07/2022

The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority, Committee decided to approved the adhoc norms as under:

Export item	Qty.	Import item	Qty. Recommended
MENS BOMBER JACKET (made from 63% Tencel 37% Linen Woven Solid Dyed Fabric, GSM = 210 +/- 10%) Style No.: NO433010MN	100 Nos.	63% Tencel 37% Linen Woven Solid Dyed Fabric, GSM = 210 +/- 10%)	2.51 Sq. Mtr/Pc

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	113 / NC/5/MEET/Oct/202223/15
Case Status	Case Approved
Party Name	NEW DELHI EXPORT HOUSE
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 15 and 23/11/2022
HQ File Number	HQRNORM APPLY 00002299AM23
RA File Number	05AX04001237 AM23
Licence No and Date	0511013990/27/07/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority, Committee decided to approved the adhoc norms as under:

Export item	Qty.	Import item	Qty. Recommended
LADIES DRESS MADE OF 51% Nylon 26% Cotton 23% Viscose Yarn Dyed NET Lace Fabric (RED), GSM: 130+/- 10% (imported) with 100% Polyester Lining (Indigenous)	353 Nos.	51% Nylon 26% Cotton 23% Viscose Yarn Dyed NET Lace Fabric (RED), GSM: 130+/-10% (•

STYLE NO: FH711)			
LADIES DRESS MADE OF 51% Nylon 26% Cotton 23% Viscose Yarn Dyed NET Lace Fabric (BLUE), GSM: 130+/- 10% (imported) with 100% Polyester Lining (Indigenous) STYLE NO: FH711)	468 Nos.	51% Nylon 26% Cotton 23% Viscose Yarn Dyed NET Lace Fabric (BLUE), GSM: 130+/- 10%	0.494 Kg/Pc and @ 3.80 Sq. Mtr/Pc

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	114 / NC/5/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	REFLEXIONS NARAYANI IMPEX PVT.LTD.
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 15 and 23/11/2022
HQ File Number	HQRNORM APPLY 00002302AM23
RA File Number	02AX04000229 AM23
Licence No and Date	0211002759/27/07/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and decided to defer the case for examination.

The case stands deferred for re-listing.

Case No.	115 / NC/5/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	OPERA GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 15 and 23/11/2022
HQ File Number	HQRNORM APPLY 00002353AM23
RA File Number	05AX04001215 AM23
Licence No and Date	0511014022/29/07/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of

technical authority, committee decided to ask the firm to furnish the following;

- 1. CAD.
- 2. Coloured Image and Measurement chart.
- 3. Export wise requirement of import items in Sq. Mtr/Pc in tabulation form.

The case stands deferred for re-listing.

Case No.	116 / NC/5/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	PEARL APPARELS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 15 and 23/11/2022
HQ File Number	HQRNORM APPLY 00002395AM23
RA File Number	05AX04001262 AM23
Licence No and Date	0511014053/01/08/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and decided to defer the case for examination.

The case stands deferred for re-listing.

Case No.	117 / NC/5/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	GALISTO INDUSTRIES
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 15 and 23/11/2022
HQ File Number	HQRNORM APPLY 00002417AM23
RA File Number	03AX04002469 AM23
Licence No and Date	0311016808/02/08/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and decided to defer the case for examination.

Case No.	118 / NC/5/MEET/Oct/202223/15
Case Status	Case Approved
Party Name	RICHACO EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 15 and 23/11/2022
HQ File Number	HQRNORM APPLY 00002422AM23
RA File Number	05AX04001258 AM23
Licence No and Date	0511014069/02/08/2022

The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as applied for.

GSM should be matched in both the import and export items.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	119 / NC/5/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 15 and 23/11/2022
HQ File Number	HQRNORM APPLY 00002448AM23
RA File Number	05AX04001285 AM23
Licence No and Date	0511014089/03/08/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and decided to defer the case for examination.

Case No.	120 / NC/5/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	TANGERINE DESIGN PRIVATE LIMITED

Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 15 and 23/11/2022
HQ File Number	HQRNORM APPLY 00002470AM23
RA File Number	05AX04001310 AM23
Licence No and Date	0511014102/04/08/2022

The Committee considered the case as per agenda along with other relevant papers and decided to defer the case for examination.

The case stands deferred for re-listing.

Case No.	121 / NC/5/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	GLOBAL MODE AND ACCESSORIES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 15 and 23/11/2022
HQ File Number	HQRNORM APPLY 00002473AM23
RA File Number	05AX04001314 AM23
Licence No and Date	0511014112/04/08/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;

- 1. CAD.
- 2. Coloured Image and Measurement chart.
- 3. Export wise requirement of import items in Sq. Mtr/Pc in tabulation form.

Case No.	122 / NC/5/MEET/Oct/202223/15
Case Status	Case Approved
Party Name	AMD APPARELS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 15 and 23/11/2022
HQ File Number	HQRNORM APPLY 00002475AM23
RA File Number	07AX04000667 AM23
Licence No and Date	0711004842/04/08/2022

The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as applied for.

GSM should be matched in both the import and export items.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	123 / NC/5/MEET/Oct/202223/15
Case Status	Case Approved
Party Name	CHHAPERIA CABLE MATERIAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 15 and 23/11/2022
HQ File Number	HQRNORM APPLY 00002485AM23
RA File Number	07AX04000635 AM23
Licence No and Date	0711004849/05/08/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as applied for.

*Import is allowed of relevant material and specification of width more than 505 mm

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	124 / NC/5/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	QUALIANCE INTERNATIONAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 15 and 23/11/2022
HQ File Number	HQRNORM APPLY 00002502AM23
RA File Number	03AX04002648 AM23
Licence No and Date	0311016915/05/08/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;

- 1. Export wise requirement of import items in Sq. Mtr/Pc in tabulation form.
- 3. Coloured Image and Measurement chart.
- 4. Justification of consumption.

The case stands deferred for re-listing.

Case No.	125 / NC/5/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	GROWEL IMPEX PVT. LTD.
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 15 and 23/11/2022
HQ File Number	HQRNORM APPLY 00002527AM23
RA File Number	05AX04001338 AM23
Licence No and Date	0511014158/08/08/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;

- 1. Export wise requirement of import items in Sq. Mtr/Pc in tabulation form.
- 2. CAD.
- 3. Coloured Image and Measurement chart.
- 4. Justification of consumption.